GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:594 ANSWERED ON:03.08.2011 INFRASTRUCTURE DEVELOPMENT OF MINORITY INSTITUTIONS Chauhan Shri Dara Singh;Reddy Shri K. Jayasurya Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of requests received from minority educational institution in each State/UT during the each of the last three years under infrastructure development of private/aided/unaided minority institutions scheme;

(b) the number of them cleared alongwith the funds sanctioned to and utilized by each of them during the above period; and

(c) the number of requests pending, State/UT-wise alongwith the reasons for such pendency?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) The number of requests (State-wise) received from minority educational institutions under IDMI during the last three years is as under:-

S.No Name of State/UT No. of requests received

2009-	2010-11	2011-12(Till
10		15.07.11)

- 1. Gujarat 15 -
- 2. Haryana 22 -
- 3. Jammu & Kashmir 01 -
- 4. Karnataka 38 22
- 5. Kerala 230 -
- 6. Madhya Pradesh 12 -

7.	Maharashtra	-	75	-	
8.	Rajasthan	-	30	-	
9.	Uttarakhand	-	32	-	
10.	Uttar Pradesh	74	-	-	
TOT	TAL	74 4	55	22	
(b) T	he details of propos	als approved	and the amou	unt sanctioned	are as follows:-
S.S No	States 2009- 2 10 15.07.11)	Amount 201	0- Amount 11	2011- 12 (T	
1.	Gujarat - GIAC meeting was held on 25.07. 2011 Release of funds is under process.	15	191.20	-	Central
2. H	laryana -	12	201.12 10		
	Jammu & - Shmir	01	25.00	-	
4.	Karnataka -		15 281.	98 10	
5.	Kerala -	15	337.73	10	

6. Madhya - 12 252.94 -Pradesh

7. Ma	aharashtra -	19	387.61	10
8. Ra	ijasthan -	07	102.83	-
9. Utta	arakhand -	12	190.29	08
10. U Prades		14	277.05	10
TOTAL	22 4.48 122	224	7.75 58	
(c) State	e-wise details of pending pro	posals i	s as under:-	
S.No. penc	Name of State/UT No. of ling	reques	ts	
1. Guj	jarat -			
2.	Haryana	-		
3.	Jammu & Kashmir	-		
4.	Karnataka	3	5	
5.	Kerala	2	05	
6.	Madhya Pradesh	-		
7.	Maharashtra	4	6	

8.	Rajasthan	23	
9.	Uttarakhand	12	
10.	Uttar Pradesh	28	
TOTA	L	349	

States have been advised to priortize their requirements under the Infrastructure Development of Minority Institutions (IDMI) Scheme focusing on Institutions located in Minority Concentration Districts. States have also been advised to verify whether the institutions whose proposals are pending have since received financial assistance from other sources, and to accordingly send fresh proposals.